

1	2	3
Madhya Pradesh	112552	101
Maharashtra	578738	262
Manipur	1019	-
Meghalaya	429	-
Mizoram	1209	-
Nagaland	476	-
Orissa	120068	32
Punjab	32548	318
Rajasthan	59487	49
Sikkim	1606	-
Tamil Nadu	185455	105
Tripura	588	-
Uttar Pradesh	274714	452
West Bengal	99945	13
Andaman & Nicobar	118	-
Chandigarh	97	-
Dadra & Nagar Haveli	162	-
Delhi	662	12
Pondicherry	532	1
Total	2367798	1623

Ganga Implementation Programme

131. SHRI JAGAT VIR SINGH DRONA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government vide their letter dt. January 1, 1995 had informed the Ganga Maha Samiti, Kanpur that the inquiry had already been instituted to find out the irregularities of Ganga Implementation Programme;

(b) if so, the details of the inquiry carried out; and

(c) the steps being taken or proposed to be taken to stop irregularities in the Ganga Works Programme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) to (c). On receipt of information from Ganga Maha Samiti, Kanpur in regard to irregularities and improper functioning of facilities set up in Kanpur for pollution abatement of river Ganga under Ganga Action Plan, the Minister of Environment & Forests had informed them that the matter would be enquired in the Ministry. Accordingly, the Project Director, National River Conservation Directorate, Ministry of Environment & Forests along with other officers inspected the works taken up in Kanpur. It was found that, by and large, the facilities

were functioning well. However, occasionally during power failure and in stretches where sewers were choked, untreated sewage did flow into the river. The concerned project officials of the State Govt were directed to take up necessary remedial measures.

Revamping of HFCL

132. SHRI BASUDEB ACHARIA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government is considering a proposal to revamp all the activities of Hindustan Fertilizers Corporation of India; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) and (b) Hindustan Fertilizer Corporation Ltd. (HFC) was declared a sick company by the Board for Industrial and Financial Reconstruction (BIFR) in November, 1992. The revival package for HFC, approved in principle by the Government in April 1995, envisaged the limited revamp of its Barauni, Durgapur and Namrup units at a fresh investment of Rs 464.93 crore. It has been decided to reformulate the revival package for HFC so as to make it acceptable to Financial Institutions. The final revival package would also require the approval of BIFR, which is a quasi judicial authority.

The revamp of Haldia Project of HFC was not found to be techno-economically feasible and its rehabilitation would require the setting up of a new plant involving investment of Rs. 910 crore. In view of the constraints of resources, it has been decided to consider the option of attracting private capital for the rehabilitation of the Haldia Fertilizer Project.

The revival package also proposed to offer the Fertilizer Promotion and Agricultural Research Division (FP&ARD) of HFC for absorption by the State Governments so that its services would be utilized for agricultural extension work.

[Translation]

Postal Services

133. KUMARI UMA BHARATI
SHRI PANKAJ CHOWDHARY .

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether there is no proper postal services in the remote rural areas of the country.

(b) if so, the details thereof;